

**Central Administrative Tribunal
Principal Bench, New Delhi**

C.P. No.93/2018 in O.A. No.2370/2012

Monday, this the 18th day of February 2019

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Dr. Ashok Kumar Rawat
Son of Shri J S Rawat
r/o 382/2, Nirankari Colony
Delhi – 110 009

..Applicant
(*Nemo*)

Versus

Shri Madhup Vyas
Commissioner, North DMC
4th Floor, S P M Civic Centre
Minto Road, New Delhi – 110 002

.. Respondent
(By Advocates: Mr. R V Sinha and Mr. Amit Sinha)

O R D E R (ORAL)

Justice L. Narasimha Reddy:

This contempt case is filed alleging that the respondent did not implement the order dated 16.03.2017 passed in O.A. No.2370/2012. The respondent filed counter affidavit opposing the contempt case and raising several grounds.

2. On 12.11.2018, the contempt case was adjourned by three months by taking note of the fact that W.P. (C) No.9298/2017 filed by the respondent herein, is pending adjudication before the Hon'ble Delhi High Court. It was also mentioned that the High Court passed an order dated 26.10.2017 requiring the respondent

herein to implement the directions contained in paragraph 12 (a) of the order passed in O.A.

3. Today, it is represented that the said W.P. was disposed of by the High Court through an order dated 08.01.2019 by modifying the order passed in the O.A., on certain aspects.

4. Once the High Court has modified the directions issued by this Tribunal on certain aspects, a totally different situation altogether emerges. If the applicant is of the view that the respondent is under obligation to take certain steps in view of the order passed by the High Court, the contempt case, in a different form and content, needs to be filed.

5. We, therefore, close this contempt case, leaving it open to the applicant to work out his remedies in terms of the order dated 08.01.2019 passed by the High Court.

There shall be no order as to costs.

(Mohd. Jamshed)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

February 18, 2019
/sunil/